

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 12<sup>th</sup> JANUARY 2017**

No. 01 A: The services of the following Probationary Civil Judge (Junior Division), appointed in the year 2011, on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination-2008 are hereby confirmed with effect from the dates mentioned against their names:

Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
1.	Sri Mithilesh Kumar Singh, S.D.J.M., Bokaro	09.09.2016
2.	Sri Sanjay Kumar Singh No. III, S.D.J.M., Deoghar	09.09.2016
3.	MS. Archana Kumari, S.D.J.M.-cum- Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Daltonganj	09.09.2016
4.	Sri Chandan, J.M.-cum-Judge Incharge-cum- Addl. Civil Judge (Junior Division), Daltonganj	09.09.2016
5.	Sri Kuldeep, J.M.-cum-Addl. Civil Judge (Junior Division), Ghatshila (Jamshedpur)	09.09.2016
6.	Sri Amit Kumar Vaish, Administrative Officer, Judicial Academy Jharkhand, Ranchi	09.09.2016
7.	Sri Sunil Dutta Dwivedi, Civil Judge (Junior Division), Bokaro	09.09.2016
8.	Sri Manoranjan Kumar No. I, S.D.J.M.-cum- Judge Incharge-cum-P.M. (J.J. Board), Jamtara	09.09.2016
9.	Sri Rajiv Tripathi, Railway Judicial Magistrate, Daltonganj	09.09.2016
10.	Ms. Sushila Soreng, S.D.J.M.-cum- Civil Judge (Junior Division)-Judge Incharge-cum-P.M. (J.J. Board), Khunti	09.09.2016

By Order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt Dated Ranchi the January, 2017

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 127 /Apptt. Dated Ranchi the 12<sup>th</sup> January, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) / the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC & I/c NIC Cell ..... High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including the Director, Judicial Academy Jharkhand, Ranchi for information and (communication to the Officers concerned)

( ) - for PDJs & Director, Judicial Academy Jharkhand

  
12.01.17  
Registrar General